

do not think there are any loans which are interest-free.

SHRI SHYAMNANDAN MISHRA :
There are.

SHRI YASHWANTRAO CHAVAN :
Possibly you know more than I do.

SHRI SHYAMNANDAN MISHRA :
You have certain cases under consideration. I want to know whether they relate to interest-free loans or loans with interest. That is my point. Please do not escape answering this question.

SHRI YASHWANTRAO CHAVAN :
Naturally, these are cases of loans which carry interest.

Development of Places of Tourist Importance in Orissa during 1970-71 and 1971-72

*99. **SHRI CHINTAMANI PANI-**

GRAHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any provision has been made for the development of places of tourist importance like Chilka Lake, Bhubaneswar, Puri, Konarak and other places in Orissa in 1970-71 and 1971-72 ; and

(b) if so, the details of the schemes and provisions made for these places ;

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) The State Government made a provision of Rs. 7 lakhs for tourism schemes in Orissa during 1970-71 and of Rs. 10 lakhs for 1971-72. A provision of Rs. 0.50 lakhs has also been made in the Central Sector for Konarak during 1971-72, out of a total provision of Rs. 2 lakhs for this purpose.

(b) A statement is attached.

Statement

(Figures in lakhs)

S. No.	Scheme	Budget Provision	
		1970-71	1971-72
CENTRAL SECTOR			
(a)	Konarak	—	0.50
STATE SECTOR			
(b)	1. Recreational facilities in Chilka Lake.		
	2. Opening of Tourist Reception Centre at Bhubaneswar and Puri.		
	3. Construction of Marine Drive from Puri to Konarak.		
	4. Construction of Tourist Bungalow and other facilities in Sambalpur.		
	5. Expansion of tourist bungalow at Bhubaneswar, Puri, Chandipur and construction of staff quarters at the places.	7.00	10.00
	6. Staff for execution of Tourist Schemes.		
	7. Tourist Publicity.		
	8. Transport and conducted package tours.		
	9. Grant-in-aid to local bodies for development of places of local importance.		

SHRI CHINTAMANI PANIGRAHI : I would like to know from the hon. Minister whether a provision of Rs. 3 lakhs in the first year and Rs. 2 lakhs in the second year of the Fourth Five Year Plan was made for the development of recreational facilities at Chilka Lake and whether this project has been implemented by now and, if not, why not.

DR. KARAN SINGH : The Chilka Lake project falls under the State sector. The Central provision is for Konarak. That we are hoping to implement during the course of the current financial year.

SHRI CHINTAMANI PANIGRAHI : To refresh the memory of the hon. Minister, I may point out that of late part 1, part 2 and part 3 schemes have been re-scheduled. It has been indicated by the Orissa Government that in the Fourth Plan out of Rs. 36 lakhs which have to be spent on the development of tourism in Orissa, the Government of India is going to give more than Rs. 30 lakhs. The Chilka Lake scheme is a part of the Central sector and, out of Rs. 3 lakhs, they have to bear Rs. 2 lakhs. May I know whether they have given their part of expenditure and, if not, why not, and why no recreational facilities have been at the Chilka Lake which is a beautiful place of tourist attraction? I would like to know why they have not done it.

DR. KARAN SINGH : At present, there are State schemes and Central scheme. The Chilka Lake project is included under the State schemes. State Government recently sent us a proposal to include this in the Central sector. We were unable to do so because of limitation of resources. In the mid-term reappraisal of the Plan if any resources are forthcoming, we shall certainly try to do what we can.

SHRI P. G. DEB : Sir, you are aware that Hirakud Dam with its Hirakud Lake is a beautiful spot in Orissa. May I know whether any development is taking place there within the period of the next Five Year Plan to attract tourists there?

DR. KARAN SINGH : There is no proposal at present at least in the Central sector to include any project for Hirakud. It is certainly beautiful. But there is so

much beauty in the country that it is impossible to cover all the beautiful spots.

Central Pay Commission's Report

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*100. **SHRI S. M. BANERJEE :**
SHRI KALAYANA-
SUNDARAM :

Will the Minister of FINANCE be pleased to state :

(a) whether the Central Pay Commission has submitted its report ;

(b) if not, when the report is likely to be submitted ; and

(c) whether there is any proposal to raise the quantum of interim relief ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) It is not possible to indicate any time limit within which the report is likely to be submitted. It has to be noted that the terms of reference of the present Commission are much wider than the Second Pay Commission in as much as the Third Pay Commission is to examine the pay structure etc. of the Defence Services and of the Members of All India Services also. The Commission has been asked to submit its recommendations as soon as practicable and that Body can be expected to do so with the maximum expedition possible.

(c) No, Sir.

SHRI S. M. BANERJEE : Sir, the prices have gone up according to the various figures available at government level. Even the Finance Minister before the dissolution of the House had made a statement that the prices have gone up. I would like to know, since the interim relief given to the lowest category of staff was a very meagre amount and in view of the delay that is likely to occur because of the wide terms of reference of the Pay Commission in submitting their report, whether the Government will consider a second instalment of interim relief at least to Class III and Class IV employees who were paid a very meagre amount of interim relief.

SHRI VIDYA CHARAN SHUKLA : As the hon. Member might remember, the